

Re-Finance Corporation

- *1092. { **Shri Ram Krishan Gupta:**
Shri Morarka:

Will the Minister of **Finance** be pleased to refer to the reply given to Unstarred Question No. 534 on the 26th November, 1959 and state at what stage is the proposal to expand the activities of the Re-finance Corporation?

The **Deputy Minister of Finance (Shrimati Tarkeshwari Sinha)**: The matter is still under consideration.

Korba Coal Fields

- *1093. { **Shri Ajit Singh Sarhadi:**
Shri Ram Krishan Gupta:
Shri B. Das Gupta:
Shri Aurobindo Ghosal:

Will the Minister of **Steel, Mines and Fuel** be pleased to refer to the reply given to Starred Question No. 333 on the 26th November, 1959 and state whether any decision has been taken on the Report of the Soviet Experts for the development of Korba Coal Fields?

The **Minister of Steel, Mines and Fuel (Sardar Swaran Singh)**: Not yet. The report is under the consideration of the National Coal Development Corporation Limited.

Jail Manual

- *1094. { **Shri Ram Krishan Gupta:**
Shri D. C. Sharma:
Shri S. M. Banerjee:
Shri Tangamani:
Shri Pangarkar:

Will the Minister of **Home Affairs** be pleased to refer to the reply given to Starred Question No. 348 on the 26th November, 1959 and state the further progress made in the preparation of a draft Jail manual?

The **Minister of State in the Ministry of Home Affairs (Shri Datar)**: The draft Jail Manual is being printed.

Medium Scale Industries

*1095. **Shri Ajit Singh Sarhadi**: Will the Minister of **Finance** be pleased to refer to the reply given to Starred Question No. 474 on the 1st December, 1959 and state whether any decision has since been arrived at with regard to the question of liberalising the conditions on which banks may be re-financed in respect of terms of loans granted by them to medium-sized industry?

The **Deputy Minister of Finance (Shrimati Tarkeshwari Sinha)**: The matter is still under consideration.

Territorial Army in Delhi

1412. **Shri D. C. Sharma**: Will the Minister of **Defence** be pleased to state:

(a) the strength of the Territorial Army in Delhi at present; and

(b) the number of Divisions functioning?

The **Minister of Defence (Shri Krishna Menon)**: (a) and (b). Sir, it would not be in public interest to disclose the details of the strength of the Territorial Army. It may, however, be stated that the Territorial Army is not designed to provide field formations like Divisions to the Regular Army. In conditions of national emergencies, Territorial Army Units will relieve the Army of static duties or provide units for the Regular Army according to requirements and in accordance with the provisions of Territorial Army Act and the Rules made thereunder.

Small Savings

1413. **Shri Bhagwati**: Will the Minister of **Finance** be pleased to state:

(a) the share between the Centre and the States of the aggregate net collection of small savings; and

(b) how much the State of Assam has received as share of the collection of small savings for the three years 1956-57 to 1958-59?